

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S VINAYAK IRON AND COKE PRIVATE LIMITED
OPERATING IN STEEL INDUSTRY AT GIRIDIH, JHARKHAND

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	VINAYAK IRON AND COKE PRIVATE LIMITED (VICPL) PAN: AAICS9993F CIN: U14293WB2002PTC094746
2.	Address of the registered office	63 RAFI AHMED KIDWAI ROAD, PARK STREET, KOLKATA, 700016
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mouza: Manjhaladih, PS Muffasil, Dist – Giridih Jharkhand
5.	Installed capacity of main products/ services	Coke Oven Plant
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.vinayak@gmail.com ; casanjaigupta@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at cirp.vinayak@gmail.com ; casanjaigupta@gmail.com , from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest	30-10-2025
11.	Date of issue of provisional list of prospective resolution applicants	02-11-2025
12.	Last date for submission of objections to provisional list	07-11-2025
13.	Date of issue of final list of prospective resolution applicants	10-11-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12-11-2025
15.	Last date for submission of resolution plans	12-12-2025
16.	Process email id to submit Expression of Interest	cirp.vinayak@gmail.com

Sanjay Kumar Gupta



17.	Details of the corporate debtor's registration status as MSME	NA
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Place: Kolkata
Date: 15-10-2025



Sanjai Kumar Gupta
Sd/- **Sanjai Kumar Gupta**, Resolution Professional
Vinayak Iron and Coke Private Limited in CIRP
IBBI/IPA-001/IP-P00592/2017-2018/11045,
AFA Valid Upto: 31st December, 2025
Email: casanjaigupta@gmail.com
5A, Akma, 27A, Bagmari Road, Kolkata -700054